

HIGH COURT OF TRIPURA
AGARTALA

No. **F.6(33)-HC/2020/13127**

Dated, Agartala, the 7th September, 2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute the Committee of the High Court with the following Judges to frame Rules for handling of sundry deposits through ePayments:

COMMITTEE

Hon'ble Mr. Justice S. Talapatra
Judge, High Court of Tripura

Hon'ble Mr. Justice S.G. Chattopadhyay
Judge, High Court of Tripura

The Central Project Coordinator of the High Court shall assist the Committee in framing the Rules.

This will come into force with immediate effect.

Sd/-

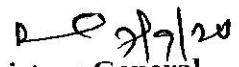
(D.M. Jamatia)
Registrar General

No. **F.6(33)-HC/2020/13128-13143**

Dated, Agartala, the 7th September, 2020

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for His Lordship's kind appraisal.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for His Lordship's kind appraisal.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for His Lordship's kind appraisal.
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for His Lordship's kind appraisal.
5. Member (Processes), eCommittee, Supreme Court of India for kind information.
6. The Registrar (Vigilance), High Court of Tripura.

7. The Registrar (Judicial), High Court of Tripura.
8. The Registrar (Admn. P & M), High Court of Tripura.
9. The Joint Registrar, High Court of Tripura.
10. The Deputy Registrar (Judl.) cum CPC, High Court of Tripura for information and necessary action.
11. All the Deputy Registrars, High Court of Tripura.
12. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura.
13. The Superintendent, Establishment Section, High Court of Tripura.
14. **ORDER FILE.**


Registrar General